## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. †4074

### TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)

#### CALAMITY PRONE AREAS

## †4074. SHRI MANSHANKAR NINAMA: DR. KRISHAN PRATAP: DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has identified regions prone to floods, landslides and avalanches in the country for taking preventive measures and to mitigate the impact of such calamities;

(b) if so, the details thereof;

(c) whether owing to delay in assessment of losses in flood affected areas by the central agencies, the flood affected people are not getting timely assistance;

(d) if so, the details thereof; and

(e) the funds provided as assistance to flood affected persons by the Government during the last two years, State-wise?

#### ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (e): As per the vulnerability Atlas of India published by Building Materials and Technology Promotion Council (Ministry of Urban Development and Poverty Alleviation), India is vulnerable to various types of calamities. As per said Atlas 58.6% of its land is prone to earthquake, 8.5% is vulnerable to cyclone and 5% vulnerable to flood. The hilly regions are at risk from landslides and avalanches. With regard to providing assistance to the States in the time of disaster including flood, it is stated that the primary responsibility for disaster management rests with the States. The Government of India extends all the possible logistics and financial support to the States to supplement their efforts to meet the situation effectively. There are well established institutional mechanisms at the National, State and district level for effective management of natural calamities including flood at the State/ District and local Governments level. In order to supplement the efforts of the State, financial assistance is extended from the State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF), in accordance with the established procedure. The concerned State Governments undertake assessment of losses and provide relief to the affected people in the wake of natural calamities including flood, from the SDRF already placed at their disposal, in accordance with the approved items & norms of assistance and based on the magnitude of the ground situation. The financial assistance is towards relief and not for compensation of loss as suffered/ claimed. This Ministry does not centrally maintain the relief provided to the affected persons, since execution of relief activities on the ground is responsibility of State concerned.

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State-wise details of allocation and releases from SDRF and NDRF during the last two years are given in Annexure.

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# Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2016-17 to 2017-18

		Allocation under		Centre's share of SDRF		Released from	
		SDRF		released		NDRF	
SI.		2016-17	2017-18	2016-17	2017-18	2016-17	2017-18
No.	State				(till date)		(till date)
1	2	3	4	5	6	7	8
1	Andhra Pr.	462.00	485.00	346.50	363.75	702.72	
2	Arunachal Pr.	55.00	57.00	49.50	51.30	51.06	32.44
3	Assam	483.00	507.00	434.70	456.30		
4	Bihar	492.00	517.00	369.00	489.56		1363.47
5	Chhattisgarh	253.00	265.00	94.875	194.25 #	313.385	49.31
6	Goa	4.00	4.00	3.00	1.50		
7	Gujarat	740.00	777.00	555.00	500.00		
8	Haryana	323.00	339.00	357.75	254.25		
9	Himachal Pr.	248.00	260.00	223.20	234.00	81.22	63.23
10	J & K	268.00	281.00	241.20			
11	Jharkhand	382.00	401.00	286.50	300.75		
12	Karnataka	290.00	305.00	217.50	228.75	2292.50	913.044
13	Kerala	194.00	204.00	145.50	153.00		164.72
14	Madhya Pr.	921.00	967.00	690.75	725.25	863.81	502.09
15	Maharashtra	1557.00	1635.00	583.875	1810.125 #	2224.78	
16	Manipur	20.00	21.00	18.00	18.90	14.65	110.82
17	Meghalaya	25.00	27.00	22.50	24.30		
18	Mizoram	18.00	19.00	16.20	17.10		35.97
19	Nagaland	10.00	11.00	9.00	9.90	0.96	25.01
20	Odisha	785.00	824.00	588.75	618.00	425.66	
21	Punjab	409.00	430.00	306.75	161.25		
22	Rajasthan	1158.00	1216.00	868.50	912.00	990.82	301.65
23	Sikkim	33.00	34.00	29.70	30.60		
24	Tamil Nadu	713.00	748.00	534.75	561.00	1813.66	351.81
25	Telangana	288.00	302.00	216.00		328.16	58.40
26	Tripura	33.00	34.00	29.70	30.60		
27	Uttar Pradesh	709.00	744.00	531.75	558.00	1062.09	119.67
28	Uttarakhand	220.00	231.00	198.00	207.90		
29	West Bengal	542.00	569.00	406.50	426.75	275.82	
	Total	11635.00	12214.00	8374.95	9339.08	11441.30	4091.63

(Rs. in crore)

# Including arrears of SDRF for the previous year.